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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Decision: 09.10.95.

OA 418/94

Dr. Surendra Kumar Sankhyay

...APPLICANT.

VERSUS

Union of India and others

... RESPONDENTS.

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN.

HON'BLE MR. O.P. SHARMA, MEMBER (A).

For the Applicant ... Mr. R.P. Sharma

For the Respondents ... Mr. V.S. Gurjar

O R D E R

PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

This is an application u/s 19 of the Administrative Tribunals Act, 1985 by the applicant, Dr. Surendra Kumar Sankhyay, praying for a direction to the respondents to provide three advance grade increments to him and extend the benefit of three years' service as he had the qualification of Ph.D. at the time of his appointment as Scientist.

2. We have heard the learned counsel for the parties.

3. The learned counsel for the applicant has stated that the relief prayed for by the applicant has since been granted to him. The present application is, therefore, dismissed as having become infructuous. No order as to costs.

(O.P. SHARMA)
MEMBER (A)

G.Krishna
(GOPAL KRISHNA)
VICE CHAIRMAN

VK